

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2758/2023

A. RAJA

Appellant(s)

VERSUS

D. KUMAR

Respondent(s)

([PART HEARD BY HON'BLE ABHAY S. OKA, HON'BLE AHSANUDDIN AMANULLAH
AND HON'BLE AUGUSTINE GEORGE MASIH, JJ.]

IA No. 11702/2024 - VACATING STAY

IA No.74511 - STAY APPLICATION

IA No. 74512/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No.74513/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No.74514/2023 - EXEMPTION FROM FILING O.T.

IA No.85515/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No.129743/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No.164557/2023 - CLARIFICATION/DIRECTION

IA No.221083/2024 - CONDONATION OF DELAY IN FILING THE WRITTEN
SUBMISSION)

Date : 26-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. V.Giri, Sr. Adv.

Mr. T. Krishnanunni, Sr. Adv.

Mr. N Raghuraj, Sr. Adv.

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Mr. Joice George, Adv.

Mrs. Beena Prakash, Adv.

Mr. Jishnu M L, Adv.

Mrs. Priyanka Prakash, Adv.

Mr. Anoop R, Adv.

Mr. Rahul Narang, Adv.

For Respondent(s)

Mr. Narendra Hooda, Sr. Adv.
Mr. Aljo K. Joseph, AOR
Mr. Anurag Kumar, Adv.
Ms. Meenakshi, Adv.
Mr. Vinay Kumar Puvvala, Adv.
Mr. Dushyant Chaudhary, Adv.
Mr. Santosh Kumar Kolkonda, Adv.
Mr. Abhinav P Dhanodkar, Adv.
Mr. Saket Jee, Adv.
Mr. Ranjan Kumar, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Submissions are heard.

Judgment is reserved.

**We permit the parties to file brief resume of
submissions actually canvassed before the Court within a
period of two weeks from today.**

**(ANITA MALHOTRA)
AR-CUM-PS**

**(AVGV RAMU)
COURT MASTER**